

R

C.A.No. 8299 OF 2002

ITEM No.2

Court No. 8

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.3 in  
Civil Appeal No.8299/2002

M/S. NATIONAL TEXTILE CORPN.,BANGALORE

Appellant (s)

VERSUS

MYSORE MILLS JANATHA KARMIK SANGHA(REG.)

Respondent (s)

( With Appln s). for clarification/modification of court's order  
dt.9.12.2002)

Date : 14/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) Mr. Rajesh Mahale,Adv.  
Mr. R.C. Kohli,Adv.

For Respondent (s) Mr.Pawan Kumar Bahl,Adv.  
Mr. M.M. Kashyap,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

Issue notice.

The appellant is at liberty to serve the counsel  
for the respondent.

.SP1

(Suman Wadhwa)  
Court Master

(Madhu Saxena)  
Court Master